

ITEM NO.10

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No. 145859/18 and 115287/18 in
Writ Petition(s)(Civil) No(s).649/2018

MRINALINI PADHI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 31-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

Mr. Gopal Subramaniam, Sr. Adv. (A.C.)(NP)
Mr. Tishampati Sen, Adv.
Mr. Vivek Raja, Adv.
Mr. Ajith Ranganathan, Adv.

For Petitioner(s) Mr. Shubhranshu Padhi, AOR
Mr. Ashish Yadav, Adv.
Mr. P. Kavin Prabhu, Adv.
Mr. Gursimran Dhillon, Adv.

For Respondent(s) Mr. Sweta Ketu Mishra, Adv.
Mr. Sanjay K. Das, Adv.
Mr. V. K. Monga, AOR

Mr. Shibashish Misra, AOR

Mr. Ravi Prakash Mehrotra, AOR
Mr. Ankit Agarwal, Adv.

Mr. Vikramjeet Banerjee, ASG
Mr. R. Balasubramanian, Adv.
Mr. Sachin Sharma, Adv.
Ms. Aarti Sharma, Adv.
Mr. Raj Bahadur, Adv.

Mr. P.N. Mishra, Sr. Adv.
Mr. Arnav Dash, Adv.
Mr. Avnish Kr. Sharma, Adv.
Mr. R.M. Patnaik, Adv.

Applicant

Mr. Debasis Misra, Adv.
Mr. Binay Kumar Jha, Adv.

Mr. Priya Darsan Pattnaik, Adv.
Mr. D.K. Thakur, Adv.
Mr. Rajnish Kumar, Adv.

Mr. Ashok Panigrahi, Adv.
Mr. Anmol Tayal, Adv.
Mr. Saswat Das, Adv.
Mr. Manoj Mishra, Adv.

Mr. Prabhu Prasanna Behera, Adv.
Mr. Abhisekh Choudhury, Adv.
Mr. Kalpataru Khuntia, Adv.
Ms. Ritika Ritu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is stated that Mr. Gopal Subramaniam, learned
senior counsel (A.C.) is unwell.

List the matter on 30th November, 2018.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR